परेक्यनियों को ध्यान में रखने हुए ऐसा रास्ता निकालेशी जिस से सन्ना मैदा करने वाले किछानी को गक्ता जन्माना न पहें और वह बैकार न जासे।

आहां सक बिदेशों में श्रीनी शेवने का प्रका है, हमारी यह कोश्रक रहेगी कि जीवन दाम मिलने पर जितनी बीनी हम झासानी से बिदेशों को भेज सकते हैं, तह भेजें। किसी विशेष स्था, या किन्हीं ब्यापारियों के दबाब भे आकर सरकार इस नीति में किसी भी तरह से नर्वाली बरने वाली नहीं है।

भी नर्रामह नारासण योहे: दिसम्बर, 1974 में यू.०फे अपेर यू.जण्म नार के साथ हमारा काल्ट्रेक्ट खत्म होने आ रहा है। क्या सरकार उस का काल्टीन्यू करेगी, या इन्टरनैशनल की मार्केट मे जायेगी, जहा ऊचे दाम मिल रहे हैं।

श्री बी० पौ० मौर्य: ग्रगर माननीय ६प बान का यही रहने दें, तो ग्रन्छा है । ये सब बाने हमारे ध्यान में है । मैं उन को विश्वार दिलाना चाहला है कि हम देश को किसी भी नरह में घाटे में नहीं रहने देगे । विदेशा में चीनी क दाम बढ रहे हैं, यह बात भी हमारे ध्यान में है । हम इस बान का भी ध्यान रखेंगे कि हमारे देश में उपभावनाग्रों मो विसी तरह की परेशानी न हो ।

जहा तक भागेंव कमीनन की रिपार्ट का मम्बन्ध है, उस रिपार्ट का 27 फरवरी का पेश किया गया था । उसका ध्यानपूर्वक पठन-माठन विया जा रहा है । माननीय सदस्य नियमों को मुझ में अरादा समझने हैं । नियम के अनुसार 6 महीने के भन्दर अन्दर यह रिपार्ट इस सदन के सामने आ जानी चाहिये । हमारे महामय का यह प्रयन्त रहेगा कि वह रिपार्ट भी झारितनी झ इस सर्वधार सदन के सामने आ जाये । सरकार का ऐसा काई इरादा नहीं है कि इस रिपार्ट की दबा कर रखा जाये ।

जहां तक सिलावट का प्रस्त है, उस के बारे से एसेक्सन कामोडिटीब एक्ट कौर इसरे कानृता के कल्मवंत कार्यवाही की जाती है। प्रदेश सरकारे इस कलक के प्रति जासकक हैं। सरकार भी इस बान का ब्यान रखेगी कि किसी भी कप में मिलावट न होने पाबे, जिल में उपयोक्ता कीर समान को सक्सान न होने पासे। 12.45 hrs.

# MOTION FOR ADJOURNMENT Firing in Patna

MR. SPFAKER. Next item, papers to be laid on the Table

SHRI JYOFIRMOY BOSU (Diamond Harbour) Sir, the situation in Bihar is going from bad to worse. Thirty persons have been shot down and more than 200 injured. (Interruptions). Even the train services have been suspended. CRP and army have been deployed to maintain law and order .(Interruptions).

श्री भ्रष्टल बिहारी बाजनेथी: (ग्वालियर) . ग्रध्यक्ष महोदय, बहा जो परिन्थिति पैदा हुई हैं, उस के लिए नेन्द्रीय सरकार त्रिस्मेदार है । .. (अथवधान) ।

आध्यक्ष महोदय : प्राप सब लोग बोल रहे है । मेरी समझ में कुछ भी नहीं छा रहा है । छाप बैठ जाइये । (अथब्छान)

श्री घटल बिहारी बाजपेयो: घष्पक्ष महोदय, हमारं तो नाम रोको प्रस्ताव है। काग्रेस के मेम्बरो का क्या तक्तीफ हा रही है ' आप उस को मास्त कीजिए । (क्यब्धान)

ग्रध्यक्ष महोदय : ग्राप लोग बैठ बायें।

भी सटल विहारी वाजपेयी: सध्यक्ष महोदय, साप एक एक को बुलाईए।

स्रध्यक्ष सहोवय: ब्नाने वी बात नही है। मैं प्राप में बात बरना चाहना है। प्राप बैठे। स्नान्ति में मेरी बात मुने । ग्राप मोगो ने ऐंदर्जनंबेंट मोशन दिया है । क्न ग्राप ने बहा वा कि मिनिस्टर स्टेटमेंट दे

श्री घटल बिहारी बाजपेयी क्या काग्रेस बातों ने ऐडजनेमंट मोजन दिए है ? ये काहे की बील रहे हैं ?

(इंटरप्संस)

क्रव्यक्ष महोत्रय : प्राप लांगां को क्या तक्लीक है ? प्राप बैठिए । मुझे बात तो करने दीविए [बध्यक्ष महींवय] जम्होंने एडक्नेजेंट मोशन दिवा है । उन से बात तो करने बीजिए ।

भी सदल विहारी बाजपेशी: ये वहां गोली बलाते हैं भीर यहां हम को बोलने नही देते हैं।

्रमध्यक महोदय: यह श्रापस में बाहर फैसला कर निया करें कि कीन बलाता है कौन बनवाता है ?

भी सदल विहारी वाजपेवी: सरकार इन की है, बोसी हम चलाएगे ?

अध्यक्त महोदय: मैं भापसे बात करना चाहना हूं।

भी नसु लिमबे (बाका) : ये हस्लाकर रहे हैं।

सभ्यक्ष महोदय : बार्टर, बार्डर प्लीच ।

भ्राप ने कल दिया था तो होम मिनिस्टर तो बिहार गए हुए हैं ..

भी ज्योतिर्मय बसु कल स्टेटमेट देना चाहिए। या ।

क्र**प्यक्ष महोदय** : जब तक सिचुएकन एसर्टेन न कर से तब तक कैसे देगे ?

श्री मधु सिमये : प्वाइट ग्राफ ग्राडंर ।

MR. SPEAKER: Point of order on what?

भाष का माझन है, उस पर मैं बात कर रहा हु।

बी सटल बिहारी बाजवेगी: अगर आप स्वीकार कर रहे हैं शो स्वीकार कर सीजिए। अगर स्वीकार नहीं कर रहे हैं तो फैनला करने के पहले हमें भुन सीजिए और उन के प्रकास में निर्णय कीजिए।

काश्यक बहोबब: मुझं इजाजत देने में कोई एतराज नहीं है क्यों कि बजट का तो आज जबाब हो ही जाना है। आप ने फैनला किया या कि जब बजट डिस्केसन हो तो उस के दरमियान में कोई ऐडजनैंगेंट मोसन न आए। तो वह धाज खत्म हो रहा है। यह जो ऐजनैंगेंट मोसन मेरे पाम साना है यह इस लोगों का है ......सी झडकं विहारी वाजपेयी, भी जी ल्यी॰ सावव, भी राजांबतरार वास्त्री, भी एष॰ एग॰ मुखर्बी, भी सी॰ के॰ चन्त्रप्पन, भी समर गुहा, भी एस॰ एम॰ बैनर्जी, भी मधु श्वाबते....यह मैंने सनी सावंद में पड़ा है कि जिम बार्यर में यह स्कृति विवा है ।

भी घटल बिहारी बाजपेयों का बीर श्री जी० पी० यादव का, सब से पहले घाया है, इनिनए मैंने यह पढ़ा ...

SHRI S. M. BANERJEE (Kanpur) .
Will the Home Minister be here to reply?

साम्बद्ध महोत्या: मैं यही तो बान कह रहा हू। सगर मैं कहना हू कि होन मिनिस्टर नही हैं तो साप करने हैं कि सभी करो और जब मैं इचाबत देने की बान करना हू तो साप दूसरी बान कहने हैं। साप साखिर एक बात पर खड़े रहिए ।

How can I keep this pending? Fither I accept it of I reject it.

गहले समेदिस को दिल्पाठ स्नाफ कर लेने दीजिए। स्रो सञ्चु लिक्स : सेरा प्यादट स्नाफ स्नार्डर है। स्राध्यक्ष सहोदय: ग्यादट स्नाफ स्नार्डर किस कान पर है ?

भी मधुलिनये इसी पर है। ...(इंटर-फॉल) .

सध्यक्ष महोदय: जब इतन प्राए है तो जिम का पहने भाषा है उस को मैं देता हू। सब भाइ-हेटिकल मोशंस हैं।

I shall now ask Mr Vajpayee to move for leave of the House.

भी एक • एम • वैनक्षीं: भ्राप हमे एक-एक मिनट सुन लोजिए ।

MR. SPEAKER: There is no question of hearing

भी ब्रह्म विहारी बाक्येबी: अध्यक्ष महोवय, मैं अपने कामरोको प्रस्ताब के लिए सदन की अनुमति वाहता हु। मेरा प्रस्ताब है कि सदन की कार्यश्राही रोक दी जाय और बिहार की गंग्भीर परिस्थिति पर चर्चा की जाब

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): I oppose it on behalf of the Government.

SHRI S. M. BANERJEE: The Home Minister is not here, Sir.

MR. SPEAKER: He has asked to leave of the House to move his motion. Those in favour of leave being granted may rise in their places.

I am sorry, the requisite number is not there, the number is less than 50. Leave is not granted.

SHRI PILOO MODY (Godhra): I demand a recount.

MR SPEAKER: Those in favour of leave being granted may please rise in their places again... Again the number is less than 50 1 am sorry Leave is not granted.

श्री घटल विहारी बाक्येयी: घष्ट्यक महोदय, मेरी एक प्रथंना है —हमारे मी०पी०घाई० मेम्बरो को उधर जगह वीजिए, ये मरकार के माथ मिले हुए हैं....

13 hrs.

MR. SPEAKER: No. CPI people are also in it.

भी मञ्जू लिमये: बाज्यक्ष महादय, मेरा व्यवस्था का प्रश्न है (Interruption)

MR. SPEAKER: Madhu Limayeji, on what business you are raising a point of order? There is no business before the House. I am passing on to the next item. The previous one has already been disposed of.

भी महुलियमें: मैं इसी के बारे में कहरहा हूं।

प्राच्चन महीचव : किस के बारे में ?

भी महुक्तिमये : मैं विक्तेस के बारे में कह रहा हूं । ... (अववद्याल) ....

SHRI PILOO MODY: Next time we will prepare our speeches and get them approved by you 48 hours in advance.

भी भटन बिहारी बाजपेयी: यह ठीक है कि हमारा एडजानेमेंट मोशन निर गया है, लेकिन धार्प यह यह स्वीकार करेगे कि बिहार की परिस्थिति के बारे में सदन में चर्चा होनी चाहिए .... इस 193 में थोडे समय की चर्चा हो जाय।

SHRI PILOO MODY: Why is this happening in Bihar? Only because the Parliament and the elected representatives of the people are being throttled in this manner. That is why it is happening in Bihar and it has happened all over the country. Do you think that you can stop a revolution in Bihar by not having a debate in Parliament, just because we have here a few gramophone record with broken and worn-out pins? Purchased governments will not be permitted to survive in this country.

#### (Interruptions.)

MR. SPEAKER: May I request all of you to please resume your seats?

Order, please. Please resume your seats

### (Interruptions.)

SHRI PILOO MODY: On a point of order, Sir. I want you to be aware of the language that was used just now in the House...

MR. SPEAKER: I do not think anybody could hear anything and nothing is there on the record.

SHRI PII.OO MODY: 1 name Shri Vasant Sathe . .

SHRI VASANT SATHE (Akotu): I name Shri Piloo Mody.

(Interruptions.)

MR. SPEAKER: In all this noise nothing could be heard by the reporters and nothing has been recorded.

SHRI PILOO MODY: It is not merely a question of recording...

## (Interruptions.)

SHRI PILOO MODY: On a point of order.

MR. SPEAKER: What is the point of order?

SHRI PILOO MODY: It is not merely a question of recording. After all, Mr Sathe occasionally sits in your Chair and thereafter he gives the same ruling which you are supposed to give and when a Member like that uses language which I have heard over here, I think it is too shocking. Do you think that by not having a debate over here you are going to quell the anger of the people in Bihai?

MR. SPEAKER: Don't ask like that About this Adjournment Motion, I put it to the House and leave fell through. What else can we do about it?

भी मञ्जुलिमये प्रध्यक्ष महोदय, मेरा वाइन्ट भाफ भाईर है ।

SHRI R. S. PANDEY (Rajnandgaon): What is the business before the House? I would like to raise a point of order before you call Mr. Limaye. I would like to know what the business before the House is.

भी मधु लिमसे: मैंन पहले उठाया है, मैं 15 मिनट से आहा हूं । से धमकाने वाले कीन होते हैं। में झाडिए झाफ विक्तनेम पर बोल रहा हु—ये रोकने वाले कीन होते हैं....

#### (Interruptions)

MR. SPEAKER: I am not allowing anybody. All of you may please ait down.

यी सब्दू सिलमें : शंड्यक्ष महोद्द्य, नेरे स्वक्तकार का प्रम्त सीधा सावा है । ब्राप ने सब्दि तियमों के धनुसार स्वयम प्रस्ताव पैस करने के लिये समुवात मंत्रके की इवाकत 'वी' लेकिन 50 कोण खड़े मही हो सके । धव मेरी धांप से प्रमृता है कि इस कार्यवाही को स्वयात कर के नियब 193 के तेहत पटना की गंस्मीर स्वित पर बहुत करने का मौका वीजिए । मैं स्थयन प्रस्ताव रख रहा ह.... (क्यबबान) . वहा 100 फायर किये यये, 400 टीयर गैम शैन छोड़े ववे हैं -इम लिये इस पर तत्काल बहुत होनी चाहिये। .. (क्यबबान)

भी घटल बिहारी बाजपेबी: प्राप ने कल गृह मंत्री जी को स्टेटमेन्ट देने हे लिये कहा था लेकिन अभी नक उन्होंने स्टेटनैट नहां दिया है

MR SPEAKFR: We cannot do it. The Business is decided by the Business Advisory Committee. The Home Minister will come later on. He has gone to ascertain the facts.

SHRI ATAL BIHARI VAJPAYLE: The Home Minister may not be here; Government is here...

भी मधुलियः क्या श्राप इस पर डिस्कशन एलाउ नहीं करेगे ?

MR. SPEAKER: I will ask the Minister to make a statement on it. The Minister will make a statement later on

I request all Hon. Members to please sit down.

SHRI H. N. MUKERJFE (Calcutta—North-East): Could I have your indulgence to make a submission. On one occasion, on a similar issue, in view of the recalcitrance of Government to a discussion, on a similar issue, is view of the fundamental national importance and in view of us on the opposition being unable to muster sufficient number of people to stand in their seats, I made an appeal to you, Sir.

I appealed to you use the last occasion, to evolve opportunities for discussion of this kind of matter without Jelay. Let the Government, realise one thing, that in this country they are going to see this kind of think. (Interruptions)

भी मधु शिमपे ' एडजनंमेंट नही हुमा, ठीक है नेकन बहम तो हो सकनी है।

MR. SPEAKER: May I request you all to please sit down?

SHRI A.K (OPAI AN (Palghat): Sir, I request that at least a discussion must be allowed on this because it is a very serious matter. According to newspaper reports, for the first time, in the annals of the history of Legislature, three shots had been fired in the lobby. Never has this occurred before in the history of Parliamentary democracy

So, I want to know and the people also would like to know what has happened there. So, a discussion is necessary. It is said that anti-social elements have done this. (Interruptions).

MR SPEAKER: Shri Gopulati is on his legs. Why do you not allow me to listen to him?

SHRI A. K. GOPAI AN. It is said that in Parliamentary democracy in this country when you have allowed one Member to speak, others do not allow him.

MR. SPEAKER: It is very unfortunate that you and I belong to the old order.

SHRI A. K. GOPALAN: The procedure is that if the Speaker allows one hon. Member, the others should listen to him. If others will not allow me to go on, then there is no use coming here.

MR. SPEAKER: I have not allowed anybody excepting you

SHRI A. K. GOPALAN: You have allowed me. And with your permission, I am making my submission. I say that this is a very serious matter and it is not between the members of the Opposition

Party an the Ruling Party. There are anti-social elements in every State in India; they are growing. What is the reason or basis for it? Is there any basis? Please examine the policies of the Government. It is said that prices have gone up. Everywhere the prices have gone up; there are other issues also. So, please allow a discussion on this The discussion of this is very essential because things are developing in such a way that we do not know what will happen in other States in the country. Please allow a discussion.

MR. SPFAKFR: May I tell you that there is no intention in any way that any discussion should be parred? When the adjournment motion was brougal. I was thinking that there was enough strength for you at least today. It so happens that sometimes many members are absent.

PROF MADHU DANDAVATE (Rajapur): Then you modify your rules.

MR SPEAKER: You will all come everyday like that. But, what about quorum in the House if the House is short of the requisite number?

SHRI H N MUKIRJEE: Does that mean that the Speaker, because the Opposition is numerically weak, would not try to help the discussion on a matter of national importance? (Interruptions)

MR SPFAKFR. Prof. Mukerjee, you had your submission I allowed what was in my power, If it is not in my power, I cannot allow that.

भी मधु लिमचे । ७३ वा डिस्कजन आपके ही हाथ में है ।

MR. SPFAKER. There is a procedure set for that.

SHRI H. N. MUKERJEE: They have to say something. Why are they playing a superior role and keeping quest and saying nothing? SHRI K. RAGHU RAMAIAH: It is unfair to accuse Government in this case; because the Opposition has chosen a particular method and they have not found sufficient strength, now to say that Government have been against a discussion is very unfair.

I may submit that the Home Minister has gone this morning to Patna, and I believe he is expected tomorrow. As soon as he comes, we shall certainly place the matter before him and place the matter before you so that we can decide when and how and whether a fruitful discussion can take place and if so when.

SHRI JYOTIRMOY BOSU: On a point of order. Yesterday, you made it quite clear that Government should rurnish this House with a statement. But today we are told that the Home Miniser has left for Patna... Are you aware of this?...

MR. SPEAKER: Immediately after the matter was raised here, I said that At that time, how could I anticipate this?...

SHRI S. M BANFRJEF: The Deputy Minister is here and let him make a statement and let us have a discussion on it.

SHRI K. RAGHU RAMAIAH: I was going to add that in the light of your direction yesterday, in the light of whatever material is available, my colleague Mr Mohsin will make a statement if you would permit, on the basis of whatever facts are available to him.

SHRI S. M. BANERJEE: Let him make the statement and let us have a discussion on it.

सी राजाबतार सास्त्री (पटना) प्रध्यक्ष जी, प्राप नेरी बान को मुन ही नहीं रहे हैं।

भी संकर बवाल सिंह (चनरा) मैं भी कुछ निवेदन करना चाहता हू । बहुत कार्ति पूर्वक में बैठा हूं। में चाहना हूं कि मुझ को भी माप एक मिनट का समय दें । भी राज्यकार कारची : वें चूंकि वसीं कास्टी-टूएन्सी से माता हूं इसकिए इसके सन्बन्ध में मैं कुछ बताना चाहता हूं।

MR. SPEAKER: No. I am not going to allow any speeches. There can be no discussion and no speech now.

भी संकर वयास सिंह : मैं यह कहना चाहता हू कि बिहार मैं जो भी घटनाए हुई हैं उनके सिए हम लोगों को सबसे प्रशिक्षक हु ब है । यह मत समझे कि इन्हों को तकलीक है । मैं यह कहना चाहना हूं कि वहां पर जिस तरह से खिल-वाड़ हुमा है, प्रेम को जलाया गया है, भवनों को माग लगाई गई है उसके लिए कीम कवाबवेह हैं? वहीं सोन जवाबवेह हैं भीर वहां पर प्राकर मह सरकार की भालोचना करने हैं। उधर की बातों के साथ माथ इधर की बातों को भी माप सुनवें ताकि यह न लगे कि इन्हों को तकलीफ है। यह जिम नरह की भाजकता बहां पर फैला नहें है उसकी निन्दा होनी चाहियं। (व्यवधान)

MR. SPI-AKER. There can be no speeches. There is not going to be any debate now.

SHRI PILOO MODY. They can do whatever they like, but purchased governments will not survive in this country...

MR. SPFAKER. It is only himself that will survive

Do you want Shri Mohsin to make a statement?

ची झटल विहारी वास्त्रेची: ध्रम्यक्ष ची, हम लोग मती महोदय की सुनने के जिन्ने तैयार है, लेकिन उम के बाद साथ कल चर्चा के लिये सभी समय तय कर वीजिए । यह सरकार की कृपा पर नहीं रहना चाहिये ।

MR. SPEAKER: I will put it before the Business Advisory Committee. They say that they will listen to the Minister if you allow them an opportunity to have a discussion.

SHRI K. RAGHU RAMAIAH: Let the Home Minister come back. Then we will decide. What is the hurry?

MR. SPEAKER: After the Home Minister comes back, he should make a statement. Then we will decide.

श्री सटल विद्यारी वाजपेशी: यह नहीं हो मकना है। स्नाप निर्णय कर दीजिए कि कल इतने बजे चर्चा होगी इस विषय पर ।

श्राञ्चला महोदय आप के उनने मेम्बर नो है नहीं जितने कि होने चाहिये एडजर्नमेट के नियं।

भी भटल विहारी काजपेपी अध्यक्ष जी, मेस्बर मही हैं तो स्थाउस पर चर्चाकी जरूरन नहीं है?

प्रध्यक्त सहोबय: कम से कम उनने सदस्य तो हाने चाहिये यहा जिनने की जरूरी हैं ऐडजर्नमेंट मोजन के निष्टु। और बात तो छोडिये।

भी सटल बिहारी बाजपेकी . नियम 193 वे निये तो मेम्बर नहीं चाहिये ।

SHRI H. M. PATEL (Dhandhuka): Will you permit me to seek a cluification?

MR. SPEAKER: I think the Home Minister should make a comprehensive statement when he comes tomorow. Then we will see.

Papers to be laid on the Table

SHRI ATAL BIHARI VAIPAYEE. Kindly decide that after the statement by the Home Minister, there will be a discussion.

MR. SPEAKER: I will look into it.

भी भ्रष्टम शिक्षारी मामनेची : प्रत्यक्ष जी, स्था मतसब है । जन्मक नहीरम : यह कैसी बात करने हैं मैंने कहा कि स्टेटमेंट माने पीजिए।

I have asked the Minister reready to find time for it. Let the Home Minister make his statement. Later on we will consider it.

श्री सदस विहारी बन्धपेवी श्राप कैने कर रहे है, यह कोई नरीका नहीं है । क्या 193 नहीं सामकना है ?

भन्यका महीदय ' मों मेरे दम की बना नहीं है उस में मैं क्या करमकना हु।

When he comes and makes a statement tomorrow, we will look into it.

SHRI DINEN BHATTACHARYA (Serampore): What is there to look into?

MR. SPEAKER: You should follow the practical meaning of the language.

SHRI JYOTIRMOY BOSU: Is the Deputy Minister making a statement?

MR. SPEAKER: Instead of Shri Mohin making a statement today, and again tomorrow, the Home Minister making a statement, we will have one statement tomorrow.

SHRI JYOTIRMOY BOSU, No. Sir.

भी झटल बिहारी बाजपेसी. क्या झाए यह तब नहीं कर मकते हैं कि कल होने मिनिस्टर के स्टेटमेट के बाद बिहार की स्थिति पर चर्चा होगी?

भध्यक्ष महोदय, वर्षा वैमे तो भाज होनी जाहिए थी । लेकिन भाज नहीं हो मकती तो कस जरूर होनी वाहिये ।

MR. SPEAKER: We will have to ask him to find time. I have no powers to fix it up

भी सहस्य विहारी वासपेयी : सध्यक्ष जी, आप एलान कर दीजिए कि क्ल चर्चा होगी । इस में कौन सी कटिनाई है ? **ग्रध्यक्ष महोदय** : उन से बात करेंगे।

श्री श्र<mark>टल बिहारी बाजपे</mark>थी : बात कर के च*्*रे कल होगी ?

म्र**ध्यक्ष महोदय** : तय तो बात करने के बाद ही करेंगे।

श्री **रामावतार शा**स्त्री: यह ग्रानन्द मार्गी ग्रौर ग्रार० एस० एम० की कांस्प्रेसी है (व्यवधान)

ब्रध्यक्ष महोदय : ब्राप वैठिए ।

13.25 hrs.

PAPERS LAID ON THE TABLE
DELIMITATION COMMISSION ORDER No. 10

IN RESPECT OF GUJARAT

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI NITI RAI SINGH CHAUDHURY): I beg to lay on the Table a copy of Notification No. S.O. 118(E) (Hindi and English versions) published in Gazette of India dated the 25th February, 1974, containing Order No. 10 of the Delimitation Commission in respect of the State of Gujarat, under subsection (3) of section 10 of the Delimitation Act, 1972. [Placed in Library. See No. LT-6458/74]

REVIEW AND ANNUAL REPORT OF MADRAS FERTILIZERS LTD., MANALI, MADRAS FOR 1972-73

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

 Review by the Government on the working of the Madras Fertilizers Limited, Manali, Madras for the year 1972-73. (ii) Annual Report of the Madras Fertilizers Limited, Manali, Madras for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Labrary. See No. LT-6459/74]

REVIEWS AND ANNUAL REPORTS OF WATER POWER DEVELOPMENT CONSULTANCY SERVICES (INDIA) LTD., NEW DELHI AND RURAL FLECTRIFICATION CORPORATION, NEW DELHI FOR 1972-73

THE MINISTER OF IRRIGATION AND POWER (SHRI K. C. PANT): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:---

- (1) (i) Review by the Government on the working of the Water and Power Development Consultancy Services (India) Limited, New Delhi, for the year 1972-73.
- (ii) Annual Report of the Water and Power Development Consultancy Services (India) Limited, New Delhi, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6460/74]
- (2) (i) Review by the Government on the working of the Rural Electrification Corporation, New Delhi for the year 1972-73.
- (ii) Annual Report of the Rural Electrification Corporation, New Delhi, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6461/74]